

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**



OA No. 3774/2016

This the 25th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Suresh Chand Aggarwal, JE
S/o late Ram Kishan
R/o C-4/22, 1st Floor
SDA, New Delhi-16
Age 51 years, Gr- B.Applicant
(none present)

Versus

1. Chief Executive Officer
Delhi Jal Board
Varunlaya, Jhandewalan, New Delhi.

2. Member (Admn)
Delhi Jal Board, Varunlaya, Jhandewalan
New Delhi.Respondents

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

None for the applicant. The applicant is not appearing in the matter since 18.02.2019. Hence, the OA is dismissed for default and non prosecution.

**(A.K. Bishnoi)
Member (A)**

**(S.N.Terdal)
Member (J)**

/ns/